

Government on the working of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1990-91.

(11) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above. [Placed in Library See No. LT 1683/92]

(12) (i) A copy of the Annual report (Hindi and English versions) of the Banaras Hindu University, Varanasi, for the year 1989-90.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Banaras Hindu University, Varanasi, for the year 1989-90.

(13) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above. [Placed in Library See No. LT 1684/92]

(14) A copy of the Annual report (Hindi and English versions) of the University of Delhi for the year 1989-90 together with Audit Report thereon.

(15) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above. [Placed in Library See No. LT 1685/92]

(16) (i) A copy of the Annual report (Hindi and English versions) of the Board of Apprenticeship Training Kanpur, for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of

the Board of Apprenticeship Training Kanpur, for the year 1989-90.

(17) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above. [Placed in Library See No. LT 1686/92]

(18) (i) A copy of the Annual report (Hindi and English versions) of the National Book Trust, India, New Delhi, for the year 1989-90.

(ii) A copy of the Review (Hindi and English versions) Annual Accounts of the National Book Trust, India, New Delhi, for the year 1989-90. together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Book Trust, India, New Delhi, for the year 1989-90.

(19) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above. [Placed in Library See No. LT 1687/92]

(20) A copy of 'Detailed Demands for Grants (Hindi and English versions) of the Ministry of Human Resource Development for the year 1992-93. Placed in Library See No. LT 1688/92]

**Export and Import Policy effective from 1st April, 1992**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (Shri Rangarajan Kumaramangalam): On Behalf of Shri P. Chidambaram, I

beg to lay on the Table a copy of the Export and Import Policy effective from the 1st April, 1992 (Hindi and English versions). [Placed in Library See No. LT 1689/92]

**Detailed Demands for Grants of the Ministry of Food for the year 1992-93**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGO): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Food for the year 1992-93. [Placed in Library See No. LT 1690/92]

**Annual Report on the working and Administration of the Companies Act 1956 for the year ended the 31st March, 1991**

**Annual Report of the Indian Law Institute etc.**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (Shri Rangarajan Kumarmangalam): I beg to lay on the Table—

(1) A copy of the Annual report (Hindi

and English versions) on the working and Administration of Companies Act, 1956 for the year ended the 31st March, 1991 under section 638 of the said Act. [Placed in Library See No. LT 1691/92]

(2) (i) A copy of the Annual report (Hindi and English versions) of the Indian Law Institute, New Delhi, for the year 1990-91 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Law Institute, New Delhi, for the year 1990-91

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library See No. LT 1692/92]

(4) A copy each of the following statements (Hindi and English versions showing action taken by the Government on various assurances, promises and undertaking given by the Ministers during the various Session of Lok Sabha:—

(i) Statement No. XXVIII-Ninth Session, 1987. [Placed in Library See No. LT 1693/92]

(ii) Statement No. XXVII-Tenth Session, 1988. [Placed in Library See No. LT 1694/92]

(iii) Statement No. XX-Twelfth Session, 1988. [Placed in Library See No. LT 1695/92]

(iv) Statement No. XIX-Thirteenth Session, 1989. [Placed in Library See No. LT 1696/92]

(v) Statement No. XVI-Fourteenth Session, 1989. [Placed in Library See No. LT 1697/92]

(vi) Statement No. XIII-Second Session, 1990. [Placed in Library See No. LT 1698/92]

Eighth Lok Sabha